شری اے۔ایم . طارق :۔ دُرُّری بھی ہو چکی

Oral Answers

†[श्री ए० एम० तारिक : डिग्री भी हो चकी।

डा० करन सिंह: खैर, वह डिकी के बारे में मुझे इस समय कुछ कहना नहीं। जहां तक सवाल है पर्सनिल का, उन्होंने टुअरिज्म डिपार्टमेन्ट के बारे में पूछा, तो यह जानते होंगे सदस्य महोदय कि अभी हमारी डाइरेक्टर जनरल

श्री अर्जुन अरोड़ा: वे मिनिस्टर रह चके हैं टअरिज्म के इसलिये उनको पता है।

डाँ० करन सिंह : डाइरेक्टर जनरल दुअरिज्म नये आए हैं। और भी आफिसर बदलते रहते हैं। यह कहना ठीक नहीं है कि वही लोग वहीं बैठे हए हैं . . .

مشرق اسے۔ایم ۔طارق :۔ بیس سال کے کوئی

†श्री ए० एम० तारिक: बीस साल तक कोई नहीं बदला ।]

डा० करन सिंह : मैं अभी बताता हं नाम, जो बदले हैं । डाइरेक्टर जनरल में नया लाया हं बाहर से, एक डिप्टी डाइरेक्टर जनरल जो पांच साल से बाहर थे, अभी आए हैं। उनका नाम है श्री रावत। वे बाहर थे (Interruptions) अब यह अपने महकमें की मुझे ज्यादा जान-कारी है, ये तो ज्यादती कर रहे हैं मेरे मह-कमें के बारे में मझे ही सिखा रहे हैं।

CONVERSION OF C.S.I.R. DIRECTORATES INTO DIVISIONS

708. SHRI D. THENGARI: SHRI V. M. CHORDIA:

Will the Minister of EDUCATION be pleased to state:

T [] Hindi transliteration.

tThe question was actually asked on the floor of the House by Shri V. M. Chordia.

- (a) whether it is a fact that the Governing Body of the Council of Scientific and Industrial Research at its recent meeting decided to convert the four technical directorates at the head-quarters, divisions;
- (b) whether the scientists-in-charge of these directorates were appointed through the appropriate procedure; and
- (c) how many of these scientists-in-charge hold post-graduate academic qualifications in science?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

- (b) Not exactly as laid down in the Byelaws of C.S.I.R. The procedure followed in each case is given in the Statement laid on the Table of the House. (See below).
- (c) Two. One more has an Asso-ciateship of Indian Institute of Science, Bangalore, which is equivalent to a post-graduate degree.

STATEMENT

Procedure laid down in the Bye-laws of the C.S.I.R. /or appointment to the post of Deputy Director, etc.:

- 1. "All posts shall be advertised on all India basis except the lower categories of Class III and Class IV posts which may be advertised locally.
- 2. For each such appointment an adhoc Selection Committee shall be constituted."

Procedure followed in the appointments of Scientists-in-charge, of the four technical directorates at the C.S.I.R. Headquarters

1. Shri K. Ray, Scientist-in-Charge, Directorate of Scientific & Technical Personnel.

Shri K. Ray was appointed as Officer on Special Duty on deputation from Damodar Valley Corporation on foreign service terms for a period of six months on an initial pay of Rs. 1.000 per men-I sem in the scale of Rs. 600-40-1000-50/2-1150 with effect from 16th February 1957 for the work of the Scientific Personnel Committee. The appointment was further continued up to 31st March 1958.

The work of Scientists' Pool was entrusted to National Register Unit of the C.S.I.R. on the basis of a Cabinet decision taken in 1958.

With the increase of work and activities of this Unit, a post of Assistant Director in the scale of Rs. 1000-50-1200-100-1500 was created from 28th June 1958 and Shri K. Ray was appointed to this post on an initial pay of Rs. 1,200 p.m. in the above scale with effect from 28th June 1958.

As a result of the recommendation of the Second Pay Commission, the pay scale of the Assistant Director in the National Register Unit was revised to Rs. 1100-50-1500 with effect from 1st July 1959. Subsequently, the post was upgraded to that of Deputy Director in the scale of Rs. 1600-100-1900 and Shri K. Ray was appointed against the upgraded post with effect from 22nd November 1963. With the setting up of the Directorate of Scientific and Technical Personnel, Shri K. Ray was designated as Scientist-in-charge with effect from 19th February 1966.

2. Dr. K. S. Chari, Scientist-in-Charge, Central Design and Engineering Organisation.

The Board of Scientific and Industrial Research at its meeting held on 23rd March 1963 recommended the establishment of a Central Design and Engineering Unit at the CSIR Headquarters. The necessity was felt for one Design Engineer to assist the Director-General in planning the said Unit in the grade of a Deputy Director (Rs. 1600-100-1900). Since the process of public advertisement and selection was time consuming, it was considered desirable to find an incumbent from among the Chemical Engineers in the CSIR laboratories and other scientific institutions. Five names were suggested and a Selection Committee was constituted. The Selection Committee considered the five candidates on the basis of their curriculum vitae. The Committee recommended the appointment of Dr. K. S. Chari as Design Engineer on Rs. 1600 p.m. in the scale of Rs. 1600-100-1900. Dr. Chari joined this appointment on 3rd June 1963. Later on this post was re-designated as Deputy Director, Central Design and Engineering Unit.

With the setting up of the Central Design and Engineering Organisation, Dr. Chari was designated as Scientist in-charge with effect from 1st February 1966.

3. Shri Baldev Singh, Scientist -m-charge, Directorate of Research Co-ordination and Industrial Liaison.

There was a post of Industrial Liaison Officer in the scale of Rs. 1300-60-1600-100-1800 at the Headquarters held in abeyance.

After declaration of emergency in 1962, the need for greater coordination of scientific work of the C.S.I.R. and close liaison with industry and Government user departments was considered necessary. Accordingly, it was decided that Shri Baldev Singh who was then holding the post of Scientist 'C in the scale of Rs. 700-50-1250 in the Regional Research Laboratory, Hyderabad, be appointed against this post on the same salary he was drawing plus 20% of his pay as special pay and the post be advertised and selection made. Shri Baldev Singh took charge of the post of Industrial Liaison Officer on 5th December 1962. Subsequently, the post was advertised in January 1963 and a Selection Committee was constituted. The Committee considered eleven (eight appeared for interview) candidates for the post and recommended Shri Baldev Singh for the appointment. Accordingly, Shri Baldev Singh was appointed as Industrial Liaison & Extension Officer on Rs. 1300 p.m. in the scale of Rs. 1300-60-1600-100-1800 with effect from 17th May 1963.

In August, 1965, a post of Scientist 'F' in the scale of Rs. 1600-100-1900 was newly created for the Research Coordination, Industrial Research and Extension Unit at the C.S.I.R. Headquarters. The post was not advertised

but was publicised. Shri Baldev Singh -was considered along with others by a Selection Committee but the Selection Committee, after a good deal of discussion, decided to postpone the selection.

5283

Later in December 1965, the post of Industrial Liaison and Extension Officer was equated to that of Scientist 'F' in the scale of Rs. 1600-100-1900 and Shri Baldev Singh was allowed a basic pay of Rs. 1600 in the scale with effect from 15th December 1965.

With the setting up of the Directorate of Research Coordination and Industrial Liaison, Shri Baldev Singh was designated as Scientistin-Charge of the Directorate, with effect from 21st March 1966.

> 4. Shri A. Rahman, Scientist-in-Charge, Research Survey and Planning Organisation.

Shri A. Rahman, Assistant Director. Central Food Technological Research Institute, Mysore, in the scale of Rs. 1300-60-1600 was transferred to the Headquarters in the same capacity along with the post in December 1962 ior work of the newly created History of Science Unit.

On 9th September, 1963, the post of Deputy Director (Medical) in the scale of Rs. 1600-100-1900 which was lying vacant at the Central Public Health Engineering Research Institute, Nagpur. was transferred to the C.S.I.R. headquarters and the post was redesignated as Officer on Special Duty at the Headquarters. The Post was not advertised but 9 names were suggested for consideration of a Selection Committee. The Selection Committee met on 16th September 1963 and recommended the appointment of Shri A. Rahman as Officer on Special Duty on Rs. 1600 p.m. in the scale of Rs. 1600-100-1900 with effect from 17th September 1963 for a period of six months in the first instance. His tenure was further extended in two instalments for a total period of about five months. The post was advertised and a Selection Committee at its meeting held on 4th August,

considered 7 candidates. Six appeared at the interview. Shri A. Rahman, who did not appear for the interview was selected for appointment as Officer on Special Duty on a starting salary of Rs. 1800 p.m. in the scale of Rs. 1600 100-1900 with effect from 5th August, 1964.

With the setting up of the Research Survey and Planning Organisation, Shri Rahman was designated as Scientist-in-Charge of the Organisation with effect from 9th March 1966.

श्री विमलकुमार मन्नालालजी चौरडिया : क्या श्रीमान स्वयं इस स्टेटमेंट को पढ़कर संतुष्ट हैं कि क्या यह जो कुछ किया गय। है वह ठीक किया गया है। एक यह जो इसमें रहमान साहब का उदाहरण है, वह देखकर बड़ा आइचर्य होता है कि पोस्ट के लिये एडवर्टाइज किया गया, वह स्वयं साक्षात्कार के लिए आए नहीं फिर भी नियक्ति हो गई। जो आदमी 600 के ग्रेड में था उसको एकदम से 1600 के ग्रेड में रख दिया गया। यह जहां तक हुआ है वह मैं श्रीमान के विवेक पर छोड़ कर पछना चाहता हं कि क्या यह जो किया गया वह ठीक किया गया है ?

DR. TRIGUNA SEN: I have laid the facts: I did not like to hide anything. We are trying to improve the conditions.

श्री विमलकुमार मन्नालालजी चौरड़िया: क्या श्रीमान को ज्ञात है कि इस संबंध में इस कार्डिसल की चर्चा के बारे में, सी०एस० आई०आर० की चर्चा के बारे में माननीय काटज साहब ने एक प्रस्ताव यहां पर रखा था. उसका सारा स्पष्टीकरण देना चाहिये था क्योंकि केवल इतनी अनियमितता नहीं है और भी कई अनियमितताएं हुई हैं। उस पर मुझे ऐसी जानकारी मिली है कि कुछ उनको आश्वासन दिये गये थे कि इसकी हम जांच करेंगे। क्या इसके बारे में कोई जांच शरू कर दी है, करने वाले हैं या करने का इरादा DR. TRIGUNA SEN: I have made a statement that I will look into each of -the cases referred to by Mr. Kathju and I also assure this House that we will see "that it does not occur any more.

SHRI M. M. DHARIA: Mr. Chairman. Sir, in this House a Resolution which was moved by my friend, Mr. Kathju, was discussed. At that time the then Education Minister, Mr. Chagla, and, also, if I mistake not, the hon. Prime Minister, had assured us that a committee would be appointed to go into matters of this Council. This Council has not proved to be of that much use which is required for the growth of industries having regard to the present advance in science and technology. Having regard to these facts, may I know, Sir. from the hon. Minister whether he will immediately appoint a committee, as was assured on the floor of the House, and see that the Council functions according to the needs of the country?

DR. TRIGUNA SEN: Sir. I discussed with the hon. Members Mr. Kathju and Mr. Bhargava. They agreed with me that it is no use going into the past. What has happened has happened, but in future we will see that it does not recur. I made a statement here and I promised also that we will study each case. Regarding the second auestion of Mr. Dharia, we had a meeting of the Governing Body the other day and they decided to appoint a committee to go into the question of how to carry on liaison with the Planning Commission and the industries. They are already at it and I can assure hon. Members that we are deeply concerned and we are doing our best to see that having regard to the objective with which these Laboratories were established, they lunction properly.

SHRI M. P. BHARGAVA: Mr. Chairman, since I have been referred to, I have to ask something. He referred to me. May I know from the hon. Minister whether he is satisfied, after our talks, that all is going on well in the CSIR and there is no necessity of appointing any enquiry committee to go into the working of the CSIR and the

Minister is satisfied that the Secretary of the CSIR is working in a straightforward manner and his actions are approved by him?

DR. TRIGUNA SEN: The hon. Member, Mr. Bhargava, knows very well that as we are proceeding we are satisfied that it is functioning well. He has raised a question about the Secretary of the CSIR. I have not received any concrete charges against him and Mr. Bhargava also could not substantiate anything. The only thing is there is an impression. Now, Sir, on that impression, whatever is possible, I am trying to do my best.

SHRI P. N. KATHJU: Sir, on a personal explanation, the hon. Minister has just now referred to me by name. I am surprised at what he has said. I have certainly met him, not once or twice, but on many occasions, and I have never at any stage told him that I am satisfied and I do not want any enquiry into what had happened in the past. On the other hand, I have repeatedly impressed on him that unless a thorough enquiry is made into what happened in the past, there can be no improvement in the future. I am surprised that he has made that statement. This is a personal explanation.

DR. TRIGUNA SEN: I am extremely sorry for what Dr. Kathju has said. He was in my room. We had a long discussion. His first charge was that there were many scientists appointed who had no scientific qualifications. I discussed it with him and showed him the list. Not only to me, but also to the Prime Minister he said, if I am allowed to quote him: "I am withdrawing all the charges, but see that it does not recur." I have repeatedly promised that I will see to it and since then there is not a single case which has happened like that.

SHRI P. N. KATHJU: This is not correct.

श्री सुन्दर सिंह भंडारी : मैं माननीय मंत्री जी से यह आग्रह करूंगा कि उन्होंने इस संबंध जो कुछ समाधान करने का प्रयत्न

किया है उससे लोगों को संतुष्टि नहीं हुई है और यह एक मांग की जा रही है कि वहां के काम में मदद देने के लिए और स्वयं के हाथों को मजबूत करने के लिए संसद सदस्यों की जांच समिति आपके लिए सहायक होगी। तो मैं यह जानना चाहता हं कि क्या आपका यह कहना है कि इस तरह की जो समिति होगी वह आपके काम में बाधक होगी और इसीलिए आप उसको कायम नहीं कर रहे हैं ? अगर ऐसा नहीं है तो हम सब लोगों की संतुष्टि के लिए तथा वहां का काम अच्छी तरह से चले और उसको बल मिले, फिर इस तरह की कमेटी की घोषणा करने में आपको क्या कठिनाई हो रही है?

Oral Answers

DR. TRIGUNA SEN: I do not think there will be any hindrance in my work to reorganise this. I have never said so. I requested the hon. Members, with whom I discussed it, to see that since we are not raking up the past, we are trying to reorganise it. The Governing Body has discussed it. We discussed it with the Planning Commission and we discussed it with the Scientific Advisory Committee of the Cabinet. I think I will be able to present a better picture within a couple of months about what we have done so far. If Members are still not satisfied. I will accept the suggestion.

SHRI BHUPESH GUPTA: Now, I find from the information we have that there is a very big clash of opinion and conflict of opinion amongst those who have been at the helm of affairs in the CSIR. It is well known, the conflict between Dr. Atma Ram and Mr. Zaheer and so on. I do not know. Now, I should like to know whether the Minister has taken care to hear all the sides in order to arrive at his own conclusions and whether, in particular, he had any talk with the former Director, Mr. Husain Zaheer, in order to find out what he had to say and similar other people also from the other side. He is proceeding in a one-sided manner, because I understand that he is meeting Members of Parliament. We may have also something to say on the subject

and we have never been asked to meet him.

DR. TRIGUNA SEN: I generally discussed it, but the main question raised in this House was about the appointment of certain persons as scientists, who had not the qualifications. I think within the last one year or so there was not a single accusation or complaint against the activities of the CSIR. If there is any specific question, I can assure the hon. Member that I shall look into it but I am definite there is no question arising out of the activities of the CSIR during the last eight or nine months.

(Hon. Members stood up.)

MR. CHAIRMAN: I think sufficient information has been given by the Minister. Next question.

CULT OF VIOLENCE IN THE COUNTRY

- *709. SHRI HARISH CHANDRA MA-THUR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have made any assessment of the development of the cult of violence in the country during the last one year or so; and
- (b) the steps taken by Government to eradicate the evil?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Government view with concern the numerous violations of law and order in recent agitations. Under the Constitution, State Governments are entrusted with the responsibility for public order, police and administration of justice. Necessary administrative and legal steps are taken by them to prevent violent agitations and to deal firmly with any manifestation of violence. The Government of India, however, keep in constant touch with State Governments in regard to these matters and provide reasonable assistance whenever sought.

SHRI HARISH CHANDRA MATHUR: It is not a localised affair in a particular State. We had the explosion of foreign during the elections.